## NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

CP 341(ND) 2017 (Appeal No. 108/2017)

CORAM:

PRESENT: SH. S. K. MOHAPATRA

HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.11.2017

NAME OF THE COMPANY: M/s Max Buildcon Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252

S.NO. NAME

DESIGNATION

REPRESENTATION

**SIGNATURE** 

Present: Ms. Lakshmi Gurung, Standing Counsel for Income Tax Deptt.

## ORDER

Reply of the ROC has been filed. Ms. Lakshmi Gurang, Standing Counsel for the Income Tax Department is present and accepts notice on behalf of the Income Tax Department. Reply, if any, be filed.

To come up on 14th December, 2017.

(S. K. Mohapatra)

Member (T)

(Ina Malhotra) Member (J)